

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 193/10	TP 246/17	Hearing	237 (A)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

①

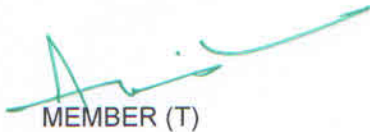
G. MOHANKUMAR  
8884713999

Advocate for petitioner



Counsel for petitioner is present. He reported that an order was passed against the company by the Hon'ble High Court of Karnataka to wind up the company and that the counsel requested time to get information from the office of OL for confirmation and to take appropriate action on this matter.

List it on 01.08.2017.

  
MEMBER (T)

  
MEMBER (J)